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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA NO. 264/KB/2017
CP NO.492/2014

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company		Saraj Vinimay Pvt Ltd		
Under Section		391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Mrs. Manji Bhutera, Advocate

1/8/17

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner at length.

Order is reserved.

Sd/-
MANORAMA KUMARI
MEMBER(J)